

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 16th June, 2025

S.O 169 - In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdictions of District Kishtwar.

S.No.	Name of the Officer	Designation and Place of Posting
01.	S/Shri Rishi Kumar Sharma, JKAS	PO, ICDS Kishtwar Addl. Charge CEO, KDA, Kishtwar.
02.	Kuldeep Kumar, JKAS	District Information Officer, Kishtwar
03.	Irshad Ahmad Waza	Block Development Officer (Look After) Block Warwan.
04.	Roopesh Kumar Sharma	Block Development Officer (Look After) ACP Office Kishtwar
05.	Zahid Rashid Mughal	Block Development Officer (Look After) Block Palmar.
06.	Ishtiaq Ahmad Molvi	Block Development Officer (Look After) Block Thakrie.
07.	Aijaz Ahmad Butt	Block Development Officer (Look After) Block Bunjwah

By Order of the Government of Jammu and Kashmir.

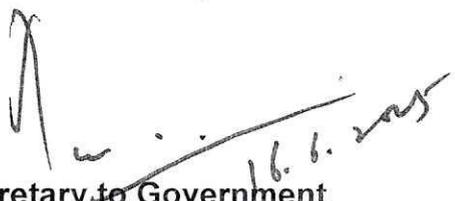
Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 16 -06 - 2025

No. LAW- Powr/19/2022-10



Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department..
4. Deputy Commissioner Kishtwar.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


16.6.2015
**Additional Secretary to Government
Department of Law, Justice & PA**

